

have decided that if the Government is not taking any action before 22nd of this month as demanded in their agitation, they will unilaterally declare Jharkhand State in Bihar. At the same time, it is also reported in the Press that the leaders of the agitations have also decided to go for armed struggle. They are also going for the armed struggle.

It is a very serious situation as we were already burdened with the problem of terrorist activities in Punjab, in Jammu and Kashmir and in other parts of the country. As such, it is absolutely necessary that the Government should come out, must call the agitation leaders and discuss the issue with them and settle the issue amicably. Without doing that, another trouble spot will be created in the country which will be against the interests of the country.

It is absolutely necessary that the Home Minister calls the agitation leaders and discuss with them to find out some kind of solution to maintain the unity and integrity of this country.

MR. SPEAKER: It is better you discuss such a sensitive issue with the Home Minister.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker Sir, in today's newspaper a news item titled "Pakistan spreads spy network in South India," has appeared. The secret service of Pakistan I.S.I. apart from spreading its network in Punjab, Jammu and Kashmir and the North-east has started spreading it in southern regions also. I have some information about this organization. This news is serious. One name is Shri G.S. Chawala who has informed the Government about this. I would like to know whether the secret agencies in India have given this report that in the southern region - Kerala and Tamil Nadu - some fundamentalists are

organising small groups which are involved in anti-India activities.

Mr. Speaker Sir, the intelligent agencies of the country have given this report that the New Delhi based Pakistani High Commissioner and Press Attache - who are suspected to be members of the I.S.I., travelled through Tamil Nadu and Kerala and contacted these organizations. Is it also true that these terrorist organisations have set up training camps in Kerala and Tamil Nadu and they had some connection with the LTTE? Have the secret agencies of India given this information to the Government that a majority of the persons working in the Army, Navy and Air Force of Pakistan are member of I.S.I. In the last few days Indian soldiers have arrested many persons having connection with the I.S.I.? Did the Deputy High Commissioner of Pakistan, go on a tour of Kerala and Tamil Nadu some months back? Is this also true that in the last few days, the High Commissioner gave an objectionable press statement regarding Kashmir and when the Indian Government called him to reprimand, he behaved in an objectionable manner. Mr. Speaker, Sir, some time back a hue and cry was raised to send back the High Commissioner of Pakistan from India.

Mr. Speaker Sir, while concluding I would like to say that will the Home Minister take any action against New Delhi based Pakistani High Commissioner, Deputy High Commissioner and Press Attache, about whom it is said that are the members of I.S.I. - on the bases of the report of the Indian intelligence agencies?

SHRI NARAIN SINGH CHAUDHRI (Hissar): Mr. Speaker, Sir the Petrol Depot in Hissar provides diesel and Petrol to almost half of Haryana.

Mr. Speaker, Sir, for the last many days in many parts of Haryana-especially Jind